

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-211(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.11.2017**

NAME OF THE COMPANY: MY Agro Pvt. Ltd. Vs. M/s Amira Pure Foods
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Ruchin Midha, Mr. Gaurav Mitra, Mr. Iggu and Ms. Shriya Ray Chaudhuri, Advocates for the Petitioner			
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Mr. Rakesh Kumar and Ms. Chetna Bisht, Advocates for Respondent no. 11

Mr. U. K. Chaudhary, Sr. Advocate with
Mr. Sanjeev, Advocate for Contemnor 1 – 8
Mr. S. C. Gupta nad Mr. Sharan Kumar for Contemnor No. 9

ORDER

No time left.

To come up on 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)